Annexure – 7

Name of the Corporate Debtor: Rajesh Cityspaces Private Limited; Date of commencement of CIRP: 15.01.2024; List of Creditors: 03.07.2026

List of operational creditors (Government dues)

Sl.No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	DEPARTMENT OF GOODS AND SERVICE TAX , MAHARSHTRA	Maharashtra	MUM-VAT-C-804 FORT_704	05th February 2024	19,35,862.00	19,35,862.00	Unsecured			No		-	-	-	-	-
2	OFFICE OF THE ASSISTANT COMMISSIONER OF CGST, DIVISION-IX, MUMBAI SOUTH COMMISSIONERATE	Maharashtra	CENTRAL GOODS & SERVICE TAX DEPARTMENT	16th February 2024	16,90,03,844.00	0	Unsecured			No		169003844	-			
3	Directorate General of Goods & Services Tax Intelligence (DGGI)	Central	NA	23rd July 2024	10,77,11,966.00	10,44,58,502.00	Unsecured			No		-	-	32,53,464.00	0.00	
Total					27,86,51,672.00	10,63,94,364.00						169003844		32,53,464.00	0.00	